

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 63
ANSWERED ON 02/02/2023

TARGETS UNDER JJM

63. SHRI P.V. MIDHUN REDDY:

SHRI NIHAL CHAND:

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) the salient features and objectives of Jal Jeevan Mission (JJM) along with the steps taken by the Government for effective implementation of JJM;
- (b) the details of the target and timeline fixed by the Government under the said mission along with its present status, State/UT-wise including Andhra Pradesh;
- (c) the details of the funds released by the Government under the said mission so far, State/UT-wise including Andhra Pradesh;
- (d) the details of the States including Andhra Pradesh whose performance is not commensurate with the target and timelines along with the reasons therefor; and
- (e) the details of the guidelines issued by the Government to these States from time to time?

ANSWER

MINISTER OF STATE FOR JALSHAKTI

(SHRI PRAHLAD SINGH PATEL)

(a) to (e) Since August 2019, the Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) to make provision of tap water supply to every rural household of the country, including those in Andhra Pradesh, by 2024. The key features of the Jal Jeevan Mission (JJM) are to make provision of potable water to every rural household through tap water connection at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on a regular and long-term basis. The details of present status of tap water to households, as reported by States/UTs, is provided State/ UT wise at **Annex-I**. 7 States/UTs i.e., Gujarat, Telangana, Haryana, Goa, Puducherry, Andaman & Nicobar Islands and Dadra & Nagaer Haveli & Daman & Diu, have reported 100% coverage. The remaining States/UTs are also making all efforts to cover the remaining households within the Mission Period.

The estimated outlay of the mission is Rs. 3.60 lakh Crore out of which the Central share is Rs. 2.08 lakh Crore. The State-wise details of funds allocated and released under JJM are at **Annex-II**.

Number of steps have been taken to plan and implement JJM in the whole country, with speed, which inter alia, include joint discussion and finalization of annual action plan (AAP) of States/

UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team, National wash experts, to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, and schools etc., have been shared with States/ UTs, including Andhra Pradesh, to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

Annex referred to in reply to Lok Sabha Unstarred Q.No. 63 due for answer on 02.02.2023

State wise status of HHs with tap water connections as on 31 st January, 2023				
(Nos. in Lakhs)				
S.No.	State	Total Rural household	Number of households provided with tap water connection	% of total household with tap water connection
1	A & N Islands	0.62	0.62	100
2	Andhra Pradesh	95.18	65.37	68.69
3	Arunachal Pradesh	2.22	1.57	70.66
4	Assam	67.22	28.90	42.99
5	Bihar	166.30	158.97	95.59
6	Chhattisgarh	50.08	19.04	38.01
7	D & N H and D & D	0.85	0.85	100
8	Goa	2.63	2.63	100
9	Gujarat	91.18	91.18	100
10	Haryana	30.41	30.41	100
11	Himachal Pradesh	17.09	16.70	97.7
12	Jammu & Kashmir	18.68	10.62	56.86
13	Jharkhand	61.19	18.32	29.94
14	Karnataka	101.18	62.00	61.28
15	Kerala	70.69	32.42	45.86
16	Ladakh	0.43	0.31	71.82
17	Madhya Pradesh	119.89	56.34	46.99
18	Maharashtra	146.73	106.44	72.54
19	Manipur	4.52	3.42	75.83
20	Meghalaya	6.35	2.87	45.19
21	Mizoram	1.33	0.98	74
22	Nagaland	3.66	2.20	60.15
23	Odisha	88.56	50.25	56.74
24	Puducherry	1.15	1.15	100
25	Punjab	34.26	34.24	99.96
26	Rajasthan	105.33	33.45	31.76
27	Sikkim	1.32	1.04	78.56
28	Tamil Nadu	125.51	74.03	58.99
29	Telangana	53.98	53.98	100
30	Tripura	7.42	4.34	58.52
31	Uttar Pradesh	262.67	75.98	28.92
32	Uttarakhand	14.94	10.80	72.29
33	West Bengal	182.63	54.68	29.94
	Total	1,936.19	1,106.11	57.12

Source: JIM-IMIS C36

Annex referred to in reply to Lok Sabha Unstarred Q.No. 63 due for answer on 02.02.2023

(Rs. in Crore)

S.No.	State	Total allocation (Central) Since start of JJM	Total fund drawn under JJM (Central Share) (as on 31.1.2023)
1	Andaman & Nicobar Islands	22.12	4.02
2	Andhra Pradesh	7,804.20	1,461.32
3	Arunachal Pradesh	2,517.28	2,636.03
4	Assam	14,022.23	8,253.81
5	Bihar	14,001.62	770.95
6	Chhattisgarh	4,786.50	1,989.19
7	D&NH and DD	-	-
8	Goa	115.49	32.05
9	Gujarat	8,274.16	6,623.97
10	Haryana	2,716.86	1,013.81
11	Himachal Pradesh	3,082.59	3,774.79
12	Jammu & Kashmir	6,790.08	979.93
13	Jharkhand	6,145.33	2,359.23
14	Karnataka	12,196.11	4,859.78
15	Kerala	4,664.13	2,861.18
16	Lakshadweep	36.99	-
17	Ladakh	3,504.47	408.54
18	Madhya Pradesh	12,609.54	6,779.53
19	Maharashtra	17,572.55	4,170.26
20	Manipur	1,192.73	962.17
21	Meghalaya	1,687.09	1,867.14
22	Mizoram	756.97	643.20
23	Nagaland	1,099.67	838.88
24	Odisha	8,108.93	4,332.98
25	Puducherry	55.19	8.53
26	Punjab	4,650.10	629.70
27	Rajasthan	27,332.84	7,026.95
28	Sikkim	307.73	328.38
29	Tamil Nadu	9,002.07	2,550.77
30	Telangana	3,981.98	188.23
31	Tripura	1,545.31	1,477.15
32	Uttar Pradesh	27,309.77	14,574.88
33	Uttarakhand	3,589.41	2,331.56
34	West Bengal	15,788.73	4,751.50
Total		2,27,270.77	91,490.41

Source: JJM-IMIS DI